

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:372
ANSWERED ON:25.02.2000
TAX EVASION BY COMPANIES
NARESH KUMAR PUGLIA;RAMJI MANJHI

Will the Minister of FINANCE be pleased to state:

- (a) whether a large number of multi-national companies/Corporate houses have indulged in evading Income-tax, Central excise and other taxes;
- (b) if so, the details thereof and the amount of tax evasion in each case during the last three years;
- (c) whether the income tax, central excise etc, conducted any raids in this regard;
- (d) if so, the details and outcome thereof; and
- (e) the measures taken to recover the amount of income-tax evaded by them and also the fine imposed on them?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI V. DHANANJAYA KUMAR)

(a) to (c) : Sir, the information is being collected and will be laid on the Table of the House.